

Office Notes, Office Memo  
randum, Coram, Appearances,  
Tribunal's Order of direc-  
tions and Registrar's Order

①  
Tribunal's Orders

Notice are issued  
to the Respondent  
on dt 3.5.89

NB  
3-5-89

Notice dt. 3-5-89 sent  
on R. No. 1 on dt 5.5.89

NB  
19/5/89

No

Documents are  
not attached

M.P. No. 442/89  
for withdrawal.  
Filed on 9/6/89.

SSG  
8/6/89

M.P. No. 451/89  
for withdrawal.

SSG  
13/6/89

28-4-1989

Heard the applicant  
in person.

Issue order of  
admission to the  
respondent  
~~applicant~~ respondent on  
9-6-1989.

In firm relief  
as prayed in it  
rejected keep on 9-6-89  
for admission

28-4-89

Ph  
9.6.89 - None present for the applicant  
Mr. T.J. Choudhury, H.C. for the  
respondents.

The applicant has filed  
M.P. No. 442/89 dt. 30.5.89  
for withdrawing the application.  
He has also sent another  
application dt. 7.6.89 pointing  
out that the respondents had  
agreed to take him back on  
duty as Asstt. Teacher and  
that he should be permitted to  
withdraw the application.  
This application should also  
be numbered as app. Misc.  
Petition.

we allow these applications  
and dispose of O.A. 334/89 as  
withdrawn with an order as to  
costs.

~~Exec. H. J. P. S. Chaudhuri~~

~~Handwritten signature~~  
~~Handwritten signature~~  
P. S. Chaudhuri

(P. S. CHAUDHURI)  
M(A)

(H. B. MUJUMDAR)  
H(J)

Order dtd. 9/6/89  
Send to parties  
on 16/6/89.

Handwritten signature  
16/6/89.

Order dtd. 9/6/89  
served on applicant  
on 27/6/89

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6/7/89